

Daily Board CR-19

CITY CIVIL COURT MUMBAI
IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19)
CIVIL CAUSE LIST
DATE 15.09.2020 (11.00 A.M. to 2.00 P.M.)

Sr. No.	Cases	Stage	Parties	Advocates
1	NIL	NIL	NIL	NIL

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Sr. No.	Cases	Stage	Parties	Advocates
1	Sessions Case 179/2014	Arguments	State of Maharashtra Vs Prabhakar Kutty Shetty	Public Prosecutor Adv. Manohar Shetty
2	Cri. MA 1630/2019	Hearing	Charanjeet Chanderpa & Ors. VS Mahesh Atamaram Vaswani & Ors.	
3	Cri. MA 1114/2020	Hearing	Sachin Laxman Sathe VS The State of Maharashtra - Mankhurd Police Station	